[Shri Madan Bhatia]

but display an attitude which is authoritarian, which is irresponsible, which is reckless and which is in total disregard of the safety of the Kashmiri Pandit families who are living in the Kashmir Valley. No wonder that the reaction of the Kashmiri Pandit families who have already migrated and are living in difference places has been rather very sharp and angry. This has also been reported in 'the National Herald' issue of May 1, 1990. It says—I will just quote a fey lines;

"Two things were clear after a talk with the migrants: they will not go back and cannot be forced to go back by merely issuing..."

SHRI DIPEN GHOSH (West Bengal): Point of order. Madam, is it permissible to read from the newspapers?

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please don't quote from the newspaper.

SHRI MADAN BHATIA: I am quoting only what has appeared. (Interruptions). The newspaper has reported that a delegation of the migrants met the Minister of State for Home Affairs...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Bhatia, you can summarize whatever is said. Please don't quote.

SHRI DIPEN GHOSH: It is colossal ignorance of the procedure of the House.

SHRI VIREN J. SHAH (Maharashtra): Madam, may I ask, under what rule it is not permitted to quote from from the newspaper? I think the rule should be cited because, I think, there are things of grave importance and a man cannot get them from his imagination but from somewhere. There must be a source. So why can't the source be quoted?

THE VICE-CHAIRMAN (SHRIMAT) JAYANTHI NATARAJAN): Unless it is authenticated, we don't quote from newspaper reports,

SHRI MADAN BHATIA: Madam, the Minister of State for Home Affairs is here. The report has quoted that a delegation of the migrants met the Minister of State for Home Affairs and told him categorically that they cannot be compelled to go back to the Kashmir Valley unless their lives are unless their secured. honour and secured. In these cirdignit_v are cumstances, I respectfully submit that Government should come forth and make a categorical statement that it withdraws these instructions which are not only unconstitutional, which are totally irresponsible and reckless and which have no basis whatsoever even from the humanitarian point of view. Secondly, I submit, Madam; that it is the moral and constitutional responsibility of this Government to give full support and assistance those migrants who have had to leave their hearths and homes because their lives were put at stake and their honour and dignity could not be protected by this Government while they were within the Kashmir Valley. Thank you, Madam.

DISCUSSION ON THE WORKING OF THE MINISTRY OF HOME AFFAIRS— Contd.

SHRI E. BALANANDAN (Kerala): Madam, today we all know that the and order situation in the country is slowly getting from bad to worse. Every day when we read the newspapers, we find that the killings in Kashmir, in Punjab; of late in Assam and in Delhi are on the increase. We know that the questions of Kashmir, Punjab and Assam are inherited by from the old the new Government Government, but that doesn't mean that while we discuss these questions, saying that they only be sufficient. inherited, etc., will

Madam, what is the real position in Kashmir today? We find that the Pakistani rulers are openly training insurgents and militants there and with sophisticated arms they are sending them to Kashmir to carry on insurgency. So, a new situation has come about, a really serious situation has come about. A war psychosis is being created. So, as Indians we must see the length and breadth of the development and we must take our position on the basis of the new development.

We are having our own political opinions. We are different political parties having different opinions. But this suicidal to be divided when our country is slowly being usurped and attacked when insolently the Pakistani rulers are allowing the training of militants in Pakistan. Every side issue can be focussed as a big issue but the main issue should not be forgotten. So, an attempt is being made to use force to take out Kashmir from India. This has to be opposed by one and all.

The problem now is that the Government of India has taken certain steps. Those steps have been yielding results. Serious steps have been taken by the Government to find out the hideouts of the militants, and many of them have been arrested.

To our bad luck or surprisingly we find some people are agitating for freedom of civil liberties. There is the organisation for civil protection, the PUCL. They are raising their voice. What are they saying? They are saying that the Government is attacking and controlling the freedom of citizens in Kashmir. But what do they want? They want freedom for those people who want to kill people, innocent people, unarmed people and that too for the Pakistan and militants trained in who want the country should be dismembered. This kind of freedomfighters should be taken with a pinch of salt

Also now we find to our bad luck that somebody wants immediately that Article 370 should be nullified or removed from the Constitution. I do not know why they a're making this demand. The founding fathers of our Constitution when framing the Constitution took into consideration the peculiar situation prevailing in Kashmir, and that Article has been included in the Constitution for keeping the unity and integrity of the country intact. When a situation has arisen in Kashmir, a war-like situation has come about in Kashmir, then, the demand is being made by somebody that immediately Article 370 should be nullified. Is it good for the country? To whose benefit does this kind of demand go? all respect to my BJP friends, I would say that thye may be perhaps making this demand for protection of the country, which we do not understand. But at the same time who is utilising this? Those people who want to take away Kashmir out of India are using that the protection it by saying enshrined in the Constitution is being tried to be taken away so that the independent status of Kashmr is done away with. This will go to the head of the insurgents and those people who want to divide the country. Therefore, I appeal to all those in Opposition and in the ruling party to see the reailty.

We may have differences. There can be issues. But at the same time when our country is to be divided, when they want to take away a portion of India and declare it to be some kind of an independent State or a part of Pakistan, can we be neutral? We hear Mr. Mann, one of those big fighters for a Sikh nation, has declared this. "That I will be What has he said? neutral." If war is started in Kashmir, he will be neutral. Not only will he be neutral, but he will take the issue to the UNO for plebiscite. This is also a part of so-called patriotism. [Shri E Balanandan]

Put the Punjab people, Sikhs Hindus, I hope will not be supporting this man. I must submit with humility that there is something wrong with Mr. Mann's understanding of the situation. Therefore the people of the country should distance themselves from this kind of people. They supposed to be Indians. They are claiming to be Indians. And when country is going to be attacked, they are going to be neutral and they are going to raise this issue in the United Nations. This kind of patriotism, I do not understand. We do not subscribe to this view. Therefore, I request the Government not to look to the past records. They might be good or bad. But what I would urge upon the Government is to govern the country. It is the duty of the Government of India to see that all the patriotic forces are mobilised and that country is protected. Of course, some been taken. They are have welcome steps. But there are some steps which have yet to take. When you go to Kashmir you find a State, which attracts lakhs and lakhs foreign tourists where for more than six months in a year, does not have power supply. Why? adequate large amount of power is generated in Kashmir and taken to other parts of the country, while they are starved of power. Therefore, for development of Kashmir, immediate steps on a warfooting have to be taken so that the Kashmir people realise that the Government of India and the people India are serious and they are with them. If they get an assurance that all the benefits for their developare their due will be ment which available to them, they will made have a feeling that they are developing in pace with the rest of the country. This is all I want to say about Kashmir.

There a new slogan of confederation is being raised. It is an old slogan of the US lobby for the dismemberment of our country. Nobody should get fooled by this slogan.

I won't go into the details on the question of Punjab, but a new development has taken place there. Terrorists are going to the people with guns and demanding money. A section of the administrative personnel is siding with them. Moreover, they are continuing with their job of killing innocent people in Punjab. Now, they have extended their activity to Delhi also Today we have read in the papers that 1.800 detonators were found in a In the month of April alone in three incidents of bomb blasts in buses in Delhi eleven people have died and dozens injured. In Delhi. capital of the country, bombs are being put in small cases, handbags and in some other things which we cannot imagine and they are placed in buses in some areas. This is how the terrorist activities have now extended to Delhi. Therefore, the situation is very serious. I would request the Government of India to view the situation seriously. The new Government after coming to power have taken certain political steps. The were of course, welcome steps. The extremists supporters were their Punjab and making so many demands. Many of their demands have been conceded by this Government thinking that political solution should be found and the grievances which have gone into the minds of the Sikh people have to be redressed. Keeping that in mind has taken many the Government steps. But instead of reacting to those and coming to an steps favourably arrangement through political discussions, thev are going the other way round. When the Government wanted to take some political steps to ease the situation, the extremists took it for granted that the Government is weak. Therefore, they are forcing the Government further to yield to their threats. This cannot be done. should not be done.

There is a Government. The Government has to rule. Therefore, everybody should be told that with small bombs and a few arms collected

from elsewhere cannot be used threaten India. This will not be allowed; and should not be allowed. With different political parties in this House, we may have differences but should we allow Punjab to be taken away with a few guns? History and Geography will be there. Congress(I) Government's failure is there. Maybe so many other Governments' failures might be there. How to meet this challenge is the question today to be answered. We the Indians, we in the Parliament of different political parties, should we not fight this kind of a situation where some people with a few guns want to threaten us and take Punjab away? This cannot be allowed. Therefore we suggest while continuing with steps which are to be taken politically to restore normalcy in Punjab, stern measures have to be taken to deal with terrorism. I want the Government to be quite frank: when the Home Minister of the coun try speaks that he is not going to allow terrorism in the country means, he should have his own way. People should understand that the Home Minister of the country is speaking. When you talk, you talk seriously and it should be driven home that the will not work. I want the Government to appoint Advisory Committees in Punjab, at the State and district levels so that all parties can be associated with it. Every party from this angle or that angle can criticise the Government, I am in favour of that but while criticising, we must not forget the main point on which we all should jointly work. Therefore, what I am suggesting is that we must have State level and district leve1 Committees in Punjab so that together with the Government's action while continuing the political dialogue with the people who are willing to work within the framework of the Constitution, we must try the Punjab problem. The Government must be serious and all parties should unitedly stand with the Government's effort to come to

understanding to

problem.

solve the Punjab

Another serious question has come today, that is the question of Assam. "his is not a question of Assam alone but the whole of North-East. Somebody now talks about United Liberation Front of Assam. What are they doing today? They are killing innocent people. They are going to industrialists and demanding "All right, you give so many thousands of rupees or so many lakhs of rupees; otherwise you will be killed." Already somebody has been killed. The Tatas are the biggest company in India who are having some plantations in Assam. These people went to them and told thme "Your Manager will be killed unless you publicly declare that the Tata Company which is going to start a factory in West Bengal will be stopped." This is the demand they are making. What a wonderful demand. They want to take Assam out of India and to have an independent State of Assam. This is the fight which they are carrying on. I must submit that the steps which the State Government are taking is not adequate to meet the situation. So the Government of India should see that India is India and I do not want to say what lndia is. If anybody wants to take away Assam from India and carve out a new State and that too, as I said earlier, with a few guns in hand, this business has to be settled once for all. Government of India Therefore the should see that proper additional force Assam to help the State is sent to Government and the State Government should also rise to the occasion and see that this insurgency is stopped and nobody is allowed to play with the unity and integrity of the country. I submit that the Government should seriously act and I must request the Government of India to tell the State Government and the Chief Minister that the attitude now being adopted by the State Government and by him is not sufficient to meet the situation.

Then another serious problem is about communal situation.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Balanandan, your party has 33 minutes.

SHRI E. BALANANDAN: Madam, I have only started.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I am not interrupting you. You have spoken for about 18 minutes. Your party has 33 minutes.

SHRI E. BALANANDAN: I have just started. I do not know how long it will take to finish my speech.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You can take 33 minutes.

SHRI E. BALANANDAN: As regards communal situation, today we had a discussion during Question Hour about the arrest of some Swami Ji. I do not know his name.

AN HON'BLE MEMBER: His name is Swami Swaroopanand, the Shankaracharya of Jyotirmath.

SHRI E. BALANANDAN: Somebody was worried about his arrest. They were not worried about our country. This so-called Babri Masjid question is pending in the court and the Shankaracharya thinks that tomorrow he will go with some seven-eight persons and immediately install shilanyas there and he started yatra with some people.

SHRI M. M. JACOB (Kerala): But he has no relation with Gopalsamy.

SHRI E. BALANANDAN: I am sorry to find that our gods are so powerless that poor human beings go and support them to strengthen them. It is illogical according to the logic preached by them. Everybody who believes in God wants to go and support that God with sword or something like that. I do not know the logic behind it. Now I am only saying that this kind of a step taken by the State Government of U.P., a correct step, should not he

criticised by anybody. Can this Parliament or can anybody raise question and find fault with correct step? I can understand fight-, ing on some secret thing or anything in Parliament, but how a correct step taken by the Government be criticised from different angles. Is it correct on your part to raise this issue? I am sorry for those people who are raising that question like this. (Interruption) I do not want to say anything either against Congress(I) or against other party because I am concerned with the nation more than Congress(I) or Communist Party. That is why I want these people in the Congress benches to think, how can we solve this problem. Today, we have received a reply from the Home Minister to comrade Balaram's question in which the Minister has stated and with your permission. Madam, I am quoting:

"Nine incidents after January of communal conflagration were there in which 73 lives were lost and more than 300 people were wounded of which in Ahmedabad alone, 38 people died and 118 were wounded."

For what? What is the reason? There might be reasons. Nearby some temple, a procession of Muslims has gone. So, the Hindus thought to protect God and to do that, they must go and kill the Muslims. Then alone the Hindu God can be protected. Likewise some other procession has gone nearby immediately Muslims and started thinking, oh, our 'Allah' is to be protected by killing Hindus alone and this kind of fundamentalists are being protected by some people. This should not be done. While we secularism should be there must be freedom for every religion to propamust also be gate its line. There freedom for everybody to oppose any religion if he wants so. Nobody should take daggers or swords or anything to being done anybody which is today. Fundamentalism is being devedivide is being loped. A communal developed. This means what? There

will not be India. That is all. Just two minutes ago, my friend raised the question of Kashmiri refugees. It is a real problem. For the first time in India's history, Kashmiri Hindus are being driven out or they are coming away from Kashmir to other parts of India. This is really a problem. But how that problem has come? It has come because of the new situation created by war-clouds and the attacks of militants trained in Pakistan and sent over to India. Their increase in number daily in Kashmir. That is the problem. What is point to raise first, this or that? While raising this question, you must talk about that first and then say that Hindus are in difficulty I can under stand. Is this the difficulty of Hindus alone? It is the difficulty of the nation. My hon, friend, who is an expert in law, etc., raised this question. Can I question that? No But, this does not suit today. Therefore, every political party in the country should see that the communal divide, fundamentalism. Hindu or Muslim or properly any, is discouraged of Babri question couraged. The Masjid and the temple could be solved amicably. That is my humble request. But till the court verdict comes, till a solution is found, there should not be any construction by either side, Hindus or Muslims. There should not be any unilateral drive. Whatever position is there today should be maintained. Today, in order to save the country, we have to seriously consider the totality of the situation, Punjab, Kashmir, Assam and the communal divide in the country, all these things taken toge ther, what is the totality of the situation? Is it a normal situation? Madam. It is an abnormal situation. In this abnormal situation, what should we do? You may have differences. Keep them and project them here in Parliament if you want. But while understanding the totality of the situa tion, you should come forward to see helped. If that this Government is you want to change the Government. change it. That is another thing. But this Government is there in power. We must be one with the Government to

see that effective steps are taken to save the country from the present difficulty. That must be the approach, according to me. I plead, to the best of my ability, with all the political leaders here to think over the situation and unitedly stand against communalism, against terrorism, against chauvinism, against any kind of fissiparous tendencies which go against the unity and integrity of the country.

Madam, before I close, I have mention one or two things. Today we are discussing democracy very much in this House. That is natural also, I must/bring, through you, to the notice of the Government what is going on in Tripura. I am not going to attack the Tripura Government. I am not interested in that. But I am interested in one thing, that is, basic freedom should be protected. Do you know what is going on in the State of Tripura? In the ADC areas now elections are going to come. The people are not allowed to go and register their votes. If they go there, goondas-I must sav with humility, Congress-I goondas, hoodlums-beat them and the police-I am sorry to name them-are also not able to help. That is happening. The fundamental right of citizens to register their votes is not being protected by a government called the State Government. This is the situation there. It is a very serious situation. I do not blame my friends in the Opposition for what they have done earlier. I am not going criticise them for that. Today, what are you doing there? What is your State Government in Tripura doing? many responsibilities. I We bove admit it. We are not saints and we are also committing mistakes. At the same time, I may tell you that in Tripura nobody who is called a democrat can run a Government like the one which is led by the Congress(I) Party which is not allowing the elementary democracy. It is wrong. you to ponder over the request situation.

[Shri E. Balanandan]

Another thing which is developing in the country is the so-called Naxalite activities. In Andhra Pradesh, it is becoming a major problem, and our State Government in Andhra Pradesh, to our bad luck, is not taking it seriously. They are not taking it seriously at all. Today we found that ex-Air Chief's house has been attacked and his gun has been taken away. (Interruptions). I warn the Government of India-whether it is a Congress Government or a Communist Government-to realise that these things should not be tolerated. Naxalism is being encouraged. For the time being, it may go against the Communists or the Telugu Desam people, but it cannot be taken for granted and that this will be allowed. If it is allowed, it will finally go against the State of India and its freedom. This should be taken note of and before I end -I hope the rest of the time will be allotted to my men—I may remain this Government, the National Front Government when it came to power, had said that freeom should be given to the Government employees taking away section 311(2)(b) of the Cons-But using that, I tell you that in the Assam Rifles alone, nearly 50 jawans were taken to task and were dismissed when they went to a hunger For what? Many of them were dismissed on the ground that they went on a hunger strike for a day. And for what? When the Fourth Pay Commission decided their salary, many of the jawans' salary had been reduced by an amount ranging from Rs. 125/- to Rs 375/-. For that they went on some kind of agitation. And for that, they had been taken to task. Party Leader, Shri Samar Mukherjee, raised the issue with the Home Minister, but he did not put his head into the problem and, therefore, I do not say much on this. But he has look into it and see that these jawans are reinstated. With these words. I conclude but the rest of the time should be given to my colleague.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARANJAN): Rest of the time is two minutes... (Interruptions)...

SHRI SANTOSH BAGRODIA (Rajasthan): I just like to point out that there is no Cabinet Minister present when a very serious discussion is going on. There are many Cabinet Ministers. Can you at least request the Cabinet Minister to be present?

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): The Minister of State for Home Affairs is here.

SHRI SANTOSH BAGRODIA: I agree. There should be one more Cabinet Minister. The system requires that there should be a Cabinet Minister present over here. I am not trying to say that you should ask them to come. ... (Interruptions) ... All right, you may be right but I have made a point and let her say... (Interruptions) ...

SHRI M. M. JACOB: Don't be excited over this issue. It was only a humble suggestion by one Member. We should appreciate the presence of a Cabinet Minister. It is not that we cannot present without a Minister. But in all fairness, when such things are discussed, at least a Cabinet Minister should be present.

THE VICE-CHAIRMAN (SHRI-MATI JAYANATHI NATARAJAN): The Minister of Home Affairs is present and I cannot call upon any other Minister. Shri Ghulam Nabi Azad.

SHRI GHULAM NABI AZAD (Maharashtra): Madam, I would like to start from Assam because, unfortunately, on account of the grave situation in Assam, we do not have enough of representation from Assam in both the Houses. Of course, in the other House there is no representation at all. So, I felt that somebody should at least start with Assam.

Madam, the situation in Assam is very very serious. Since Assam is far away from Delhi, we are not in touch with the people of Assam as much as

we are with the people either in Pun-Jab or in Jammu and Kashmir and the situation is not fully reported as is being reported with regard to Punjab or Jammu and Kashmir. But once you visit any part of the Eastern States—it is not a question of Assam alone—and even if you visit Calcutta, you will find hundreds of people coming to you with petitions and pleading for help from the Government of India.

It is most unfortunate that the present situation has deteriorated mostly because of the AGP Government. The ULFA is running the Government there at the moment and it will not be out of place to mention here that the ULFA and the AGP are the two faces of the same coin. Rather I would say that the ULFA is working as the frontal organization of the AGP. When I say this, I am not saying it for the sake of opposition. I would like to quote some newspapers in this connection in support of my point.

The "Economic Times" of Wednesday, the 25th April, 1990, says like this:

"There is a widespread belief that the police force in the State has been completely infiltrated by the ULFA."

The "Economic Times" of Wednesday the 18th April, 1990 says:

"Almost simultaneously leaders of the ULFA had arrived seeking huge amounts of donations. The strategy is paying dividends. If the businessmen chose to pay, the ULFA just gets the boost. If they do not pay, their elimination is a message to the non-Assamese in the State. Either way the ULFA gains."

There is another report:

"There are reports linking the AASU activists and even the AGP Ministers with the ULFA. Though the AGP leadership denies any connection with the extremist front,

political observers and Intelligence sources assert that the nexus among the AASU, AGP and ULFA is complete."

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The paper further reports:

"This widespread belief has given currency to a new political joke in Guwahati."

Madam, what is the joke?

"The kurta-pyjama-clad AASU activist in the morning becomes a safari-clad leader in the after-noon and a battlefield ULFA guerilla by night. The joke cannot be for off the mark. AASU leaders have been regularly attending functions organised by ULFA."

I am quoting the police officer who has been quoted by the Press itself:

"The State Government's reluctance to move against the ULFA is evident from its lack-lustre efforts to trace the culprits."

"Clearly the political will to check the secessionist movement is lacking" says the senior police officer. Now I quote the "Indian Express" of Tuesday, the 17th April, 1990:

"What is needed is an anti-insurgency strategy which blends firmness with a sensitive political approach and which is devised and implemented together by the Cen tral and State Governments. Unfortunately, even if the charge that the State Government is soft on the ULF with whom a section of the AGP and the All-Assam Students' Union reportedly have close links is not true..."

SHRI JAGESH DESAI (Maharashtra): Madam, on a point of order. There is no person who is taking any notes. And there is not officer also of the Home Ministry taking notes. This $i_{\rm S}$ very serious.

SHRI KAMAL MORARKA (Rejasthan). The Minister is present 191 Discussion of the work- [RAJYA SABHA] ing of the Ministry of 192

Home Affairs

SHRI JAGESH DESAI: But he is dozing. He is not taking notes.

SHRI KAMAL MORARKA: The Minister is present. You cannot say the Minister is dozing and is not taking notes. Everybody is listening to the speech of Mr. Ghulam Nabi Azad.

SHRI V. GOPALSAMY (Tamil Nadu): It is highly unfair on your part, Mr. Jagesh Desai, to say that you cannot make such statements.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Anyway, I cannot ask the Minister to take notes. The Minister is present. That is all we are concerned with. It is up to him.

SHRI KAMAL MORARKA: Every word spoken by Mr. Azad is being heard, we assure you. In fact, I have a point to make. Mr. Jagesh Desai has disturbed my concentration on Mr. Ghulam Nazi Azad's speech.

SHRI DIPEN GHOSH (West Bengal): You should not have interrupted, Mr. Jagesh Desai.

SHRI JAGESH DESAI: This is an important subject and there are no officers also.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): I have already said that I cannot call upon the Minister to take notes. Now let Mr. Azad continue with his speech.

SHRI GHULAM NABI AZAD. I can leave these newspaper cuttings with the Home Minister...

SHRI KAMAL MORARKA: All the newspapers are available with him.

SHRI GHULAM NABI AZAD: Let me complete the quotation, the most operative part: "There is no indication that the State Government mean business." this is by the Indian Express. "To a large extent the lack of

firmness and direction in its approach reflects the drift in the administration caused by the running feud between the Chief Minister, Mr. P.K. Mahanta and his Hom_e Minister Phukan." This is what is being said by the Indian Express Then I quote from the Assam Tribune of Tuesday, the 5th April: "The main charge levelled against the Government is incompetence and inefficiency, nepotism and corruption, wasteful expenditure leading to financial crunch, failure to maintain law and order and lately allowing extremist organisations like AASU to run a parallel Government sustaining it by extortion of money, indulging in murders and forcibly collecting arms from licenceholders". The Assam Tribune further says, "If the ULF has already procured over a thousand guns, as is estimated. it is indeed a serious matter and the stage has clearly been reached when the Centre will have to step in, however unpalatable it might be".

Madam. I was quoting three different newspapers. Well, unfortunately, none of these is a supporter of my party. A few of the newspapers are very neutral, And I think the assessment of the papers was very, very objective. So, keeping this in mind. I would like to bring to the notice of the Home Minister that he will have to take some positive steps. The nonunder Assamese businessmen are great strain. Particularly after the murder of Mr. Surenda Paul, the non-Assamese people are completely and totally shaken. So it is not a question As a far as the nonof Assam only. Assamese are concerned, people from Gujarat are there, people from Bengal are there, people from Rajasthan are there and people from Bihar are also there, and people from almost half of Central India. People from all οf areas and all districts States are working there. They very much demoralized, because unfortunately they have lost business. they have lost money and now they are losing their lives also. There is nothing left with them. It is most unfortunate that the Cenral Government and the State Government which is an important ally of the Central Government, the Janata Dal, has totally failed to protect the lives of the non-Assamese people in Assam. Therefore, I would request the hon. Home Minister to take some personal interest

DR. NAGEN SAKIA (Assam): Madam, may I make only one point?

SOME HON. MEMBERS: No, no. (Interruptions)

SHRI V GOPALSAMY; why are you shouting?

AN HON. MEMBER: It is his maiden speech.

SHRI GHULAM NABI AZAD: Don't bother about me. It might be my maiden speech here, but I am not that 'maiden'... (Interruptions) I have put in one decade in the other House. (Interruptions)

DR. NAGEN SARIA: It is very significant to make that point. A few days back, the PCC-I President Mr. Hiteshwar Saikia, made a statement: where he has stated that he does not think that ULFA is anti-Cong. (Interruptions). He says that the Congress people cannot blame them for all the killings. This statement proves that even some elements of Congress may be behind the extremist activities in Assam.

SHRI GHULAM NABI AZAD. Since I have not gone through the statement of Mr. Saikia, I am not going to make any comment on this. It is for the Home Minister to make an inquiry and just rise to the occasion to protect the lives and property of the non-Assamese in Assam.

As far as Punjab is concerned, well I was directly or indirectly connected with Punjab once as Minister of State for Home Affairs at the Centro I was in-charge of Punjab and also

for the implementation of Punjab Accord. And subsequently from the organisation side also, after I resigned from the Ministry I was very much connected with Punjab. So I know a little bit about Punjab...(Interruption) General Sahib will excuse me.

SARDAR JAGJIT SINGH AURO-RA (Punjab): I only said: Non-implementation of the Accord.

SHRI GHULAM NABI AZAD: Well if Sant Longowal had survived, it would have been the most successful accord as far as I believe....

SARDAR JAGJIT SINGH AURO-RA: Was it not the duty of the survivors to see that it is implemented?

SHRI GHULAM NABI AZAD: Let me speak on Punjab. Whenever we talk of Punjab, the ruling party would always come up with a statement blaming the previous Government. But what about the achievements of the previous Government? $ver_{\mathbf{V}}$ conde-Įt i_S easy to the working ofthe premn Government. But I would Vious like you to appreciate, if somebody has the courage to come forward and appreciate, the positive things which were done by the previous Government. We took three initiatives. We the administrative initiative We took the political initiative. Wa took the economic initiative. As far as the administrative in tiative is conearned, we had a strong administrative set-up. We dealt with the terrorists strongly. We did not compromise with the terrorists. We strengthened the Police communisation system We strengthened the intelligence machipery. The net result of toning up the administration was that hundreds of ton hard-core terrorists were killed and hundreds of terrorists were nab-Dozens of Guruwaras were freed from the clutches of terrorists This is a hard fact.

[Shri Ghulam Nabi Azad] 4.00 p.m.

As far as political initiative is concerned, we organised mass contact programmes. I remember that in the first six months of 1987 and the beginning of 1988 the Congress itself organised more than 500 public meetings under the mass contact programmes and I had the opportunity of addressing as many as 300 public meetings in Punjab. Today if somebody from the Janata Dal goes even one day, they are making a lost hue and cry about it. But I do find even a single public meeting being organised by the Janata Dal leaders. I might say that even the present Prime Minister did not visit Punjab even once as long as he was not the Prime Minister of the country. Do you feel that as long as they were not in position, it was not the duty of the Janata Dal to visit Punjab even once? Well, forget it. While you were not in position, you could not go to Punjab. Now you are ruling party. Can the Janata Party cite even one example of having organised even one public meeting under the mass contact programme in any part of Punjab? Not a single meeting has been organised in any part of Punjab. We brought Hindus and Sikhs together. If there no communalism in Punjab today, it is because of the efforts of the Congress Party. I must also appreciate the efforts made by the Leftist Parties in Punjhb. We did not allow Hindus and Sikhs to clash with each other. But nothing was done by the Janata Dal. We mobilised the people of Punjab against terrorism. We built up public opinion against the terrorists. I would like to say that the net result was that the terrorists could not communalise the situation in Punjab and the terrorists could not get mas sympathy in Punish as unfortunately they have in Kashmir.

As far as economic initiative is concerned, It has been a big tale. Positive and concrete economic steps were taken in Puniah Administrative

steps were taken by the Administra-Political steps were taken by the political party. Economic were also intiated by the Government. The Kapurthala Coach Factory worth Rs. 1200 crores, if I remember correctly, was set up. Goindwal paper factory was there. To improve the power situation in Punjab gave liberal amount of money Ranjitsagar Dam. Patiala was selected for the Northern Cultural Centre. We gave Rs. 140 crores for the drought of 1987. We gave Rs. 100 crores for of 1988. We selected the floods almost 2000 boys from the border districts of Punjab in the para-military forces. I think more than half a dozen sugar mills were opened in different parts of Punjab. was the will of the Government. We were fighting on different fronts to bring normalcy. The result was that we could hold free elections. Of course, there was some fear psychosis. But we could hold elections Punjab. But what has happened today? (Interruptions) General Sahib I am not yielding. It is not the question whether we got two seats or we got one seat. In democracy you are supposed to lose and win. It is not a dictatorship. The question is whether we could hold the elections or not, which you are not able to hold today. You are giving a statement every second day that we will hold the elec-Somebody is saying from your Government that we are holding the election and another person is saying that we are not holding the election. You yourself do not know where the Punjab is. But 7 would like to draw the attention of the Chair at the moment towards the Punjab What is happening there? As far as the administration is concerned, there is no administration will on all. There at n_0 is the administration to of fight terrorism. Nobody, not even the Prime Minister of this country categorically and openly condemned the terrorist activities of the terroris-

ts in Punjab. In a country where the head of the Government does not have the courage to condemn the terrorists, how are you going to bring down terrorism in that State? (Interruptions) As far as the political ininitiative is concerned, as I have already said, we did not see, we did not hear of even a single meeting that has been organised in the name of mass contact programme. No efforts have been made to muster the public opinion against terrorism except one public meeting which was held in Ludhiana where the Congress was invited by the Prime Minister and the Home Minister, and the Deputy Prime Minister of the same Government said that the Congress should not participate. How unfortunate it is that the Prime Minister is inviting a particular party to attend the programme but the Deputy Prime Minaster says that they should, not atand the Prime Minister does not have the courage to over-rule his Deputy Prime Minister, And ultimawe chose not to participate. This is the only one public programme in the past five months which this Janata Dal Government has been able to organise in Punjab.

SHRI T.A. MOHAMMED SAQHY (Tamil Nadu): It is not Janata Dal Government. It is National Front Government.

SHRI GHULAM NABI AZAD: It is National Front Government, So I think, the topic is becoming very hot. Since it is becoming very hot and my friend has reminded me that it is not a Janata Dal Government but it is a National Front Government and that means there are so many political parties, this has reminded me of one couplet...(Interruptions)

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Don't interrupt the speaker. Let nim speak

AZAD: SHRI GHULAM NABI Well I had come to the Elders' House. I was under the impression. that it is a House of Elders there might be some sort of discipline. But we had much discipline in the Lower House. (Interruptions) Well I am also a Member of the House; you are not the only one. Since he comes maybe from Andhra Pradesh, I hope he can understand Urdu. So, I am reciting one couplet

बरबादी-ए-गुलशन की खातिर एवः ही उत्यू काफी था। हर शाख पे उत्सू बैठे हैं, ब्रंजाम गुलिस्ता त्या होगा ।।

हैं देश को बरबाद करने के लिए जनता दल ही काफी था। तो जब हर शाख पे उन्लू बैठा है तो गुल्पान दा श्रंजाम क्या होगा, श्राप इसको श्रंदाजा लगा सकते हैं।

If this is the state of affairs of Punjab, Madam, I think it is only God who can save the people of Punjab and Punjab. We cannot except anything more from this Government keeping in view the present situation.

श्रव में कश्मीर की तरफ़ श्रापका ह्यान हूं। अगर होम मिनिस्टर लाना चाहता साहब होते तो ग्रौर मजा होता क्योंकि दोनों ही स्टेट के हैं, कुछ एक जानकारी जो उन्हें नहीं होती जायद देता । जब मैंने अपने लोक की स्पीचिज हमारे के साथियों यहां की भी स्नी। स्नी, कश्मीर की बात करते हैं. हम रूलिंग पार्टी के साथी ग्रौर उनके महयोगी सिर्फ़ एक बात कहते हैं कि यह प्रीवियस से हुम्रा, बहुत की वजह श्रासान जबाव ढूंढा । मैं मानता हं कि श्रापमें से बहुत सारे लोगों को यह मालुम होगा अगर नहीं है मालुम तो मैं बताता हूं कि कश्मीर की प्राब्लम श्राज की नहीं है 1947 से है। मैं जब

[Shri Ghulam Nabi Azad] स्कुल में था, कालिज में था, युनिवर्सिटी में था हर जगह 14 ग्रेगरेत अब पाकिस्तान डे होता यो गड़बड़ होती थी। पानिः-स्तान के नारे लगते थे, कि हैंट मैच होता था तो पाकिस्तान के नारे लगाते थे। लेकिन उसके वीच में दो ग्रन्तर थे-एक अन्तर यह है कि तब उनकी संख्या कम थी उनके पास हथियार नहीं थे, ग्रीर दूसरे एक मेजबूत राज्य सरकार थी। श्रीज श्रगर लोग कहते हैं कि सब कुछ कांग्रेस के वक्त में हुआ तो मैं कहता हूं कि यह कांग्रेस की ही नीति थी और कांग्रेस की पोलिटिकल मैंच्योरिटी थी कि 40 तक उसन इन हालात को ऐसे बदलने नहीं दिया, बिगडने नहीं दिया। लेकिन ग्राज स्थिति खराब होने की तीन वजह हैं, अब मैं आपको वजह भी बतलाता हं। ग्राप पूछ ली िये। ग्रापतो के बारे में, यहां ग्रंधेरे में कश्मीर गोलियां मारते हैं, पुछ लीजिये, फ़ैक्टस रहा हूं शोर मचाने होता है....तीन वङ्ह the wrong policies of the Government, weak Government at the Centre and the BJP-Janata Dal alliance. are the three basic reasons for the present situation.

भवं में एक-एक को लेता हूं wrong policies of the Government, number one, dissolution of the Assembly.

क्यों मैं डिजौलं जुन आफ ग्रेसेम्बली की बात कहता हूं, धंब तक ग्रेसेम्बली डि-जौलंड नहीं हुई थी, प्रा केंग्रेमीर की जनता का कहियोग टेरोरिस्ट की प्राप्त नहीं हुआ था। ग्रगर ग्राप पेपर पहेंगे ती उसके पहले बम विस्फोट हीते थे, ग्रादेमियों को मारते थे, कहीं-कहीं। लेकिन मास सपोर्ट नहीं थी not even once not even five thousand people could get together.

क्यों कश्मीर में ग्रगरं हमने 22 साल के बाद शेख ग्रबदुल्ला की पार्टी के साथ एलायंस किया था ती उसके पीछे एक ही बात थी कि हम शेखग्रेबंदुल्ला की पार्टी जो ग्राज 1953 से बात करती थी प्लेमिसाइट की, हमें वाई वर्ष लगे,

to bring them round the corner, that their place is in the mainstream and we brought them in the mainstream and we gave them the power.

और जब 1953 ने 75 वर मेनस्ट्रीय से अलग बात करने वाले लोगों को हमने भेतस्ट्रीम में लाका, उन्हें हिन्द्स्तान की ग्रौर जम्म कश्मीर की सरकार में सहयोगी बनाया, पार्टनए दनाका तो उन्हें **विश्वा**सः हो गया कि हम मेनस्ट्रीम में ग्राये हैं। होकिन जिस वक्त गवर्नरनेग्रयोग्बली डिजौल्व कर दी तो जो लोग मेनस्ट्रीम में आये थे 25 साम के बाद उनको क़िर विश्वास हे गया कि हसको मेन स्ट्रीम से हटा दिया गया है और अब एक्स्ट्रीमिस्ट के होते हुये हमें दुवारा शायद सत्ता में त्राने का कोई मौका नहीं मिलेगा यही कारण हुन्ना कि जिन लोगों का सहयोग था नेशनल कांफ्रेंस के प्राथ विशेष रूप लोग भी इप्तमें ग्रागे क्राये ग्रीर अन्होंने भी झंडा उठाया **ग्रौर एक** मास भूमेंट बनाया । मात्र मूपेंट बतने का एक कारण डिससोल्यूणन श्राफ़ असेम्बली था।

This is a hard fact. You may agree or not. (Interruptions) I will come to that part also. You can tell your colleague, whoever is going to speak next. Let him reply. Why do you bother yourself? The second reason is not taking the local political parties into confidence.

भरे ट्याल में द्निया के किसी भी कोने में अगर आप को बात करनी होती है डिक्टेटरिंग्प भें, तो गोली के बन्दूक से बात करनी होती है। लेकिन, वया श्रापने में कश्मीर में किसी पिछले गांच महीते । मेबात की है ? वहां 103 साल पुरानी कांग्रेस है, क्या सरकार ने उन दे किसी से है । दया क्राप मुझे बता भात की कि इय वक्त के गवर्नर ने इन पांच महीने में किसी भी वांग्रेस के धादमी से बात की है ? डा॰ फ़ारख की नेशनल कांफ्रेंस जिसकी पार्टी मास बेस्ड पालिटिकल पार्टी थी उससे होस मिनिस्टर साहब या गवनेर ने वात की ? कांग्रेस से बात नहीं हुई नेशनल कांफ्रेंस से कात तहीं हुई ऋौर

दूसरी किसी भी पोलिटिकल से बात गही हुई । तो मैं पूछता हूं, किससे बात हुई ?

SHRI JAGESH DESAI: Political parties have become irrelevant. This is what Mr. Jagmohan said.

श्री गुलाम नवी ग्राज्याद : अब हम वहां ्डे । गेशन में गए ये पालिटिकल पार्टीज के तो हमने गवर्नर से बात की । हमने पछा कि ग्रापने किसी पालिटिकल पार्टी से बात की ? He said they are irrelevant. He was prepared to talk to फ़िर किसमें बात की ? क्या आपने यहां की ट्रेंड युनियन संबात की ? तो उन्होंने कहा कि मुझे भालम नहीं देख युनियन कीन कौन सो हैं। हमने कहा आपने किसी संगठन से बात की तो उन्होंने कहा कि मझ उनके एड़ैंग नहीं पता है। हमने उन : वहा कि जो शिकारा यनियन्स हैं. उनकी बहुत बड़ी आर्गेनाइजेशन है उनस बात की तो उन्होंने कहा मझे इनके बारे में मालम नहीं। हमने कहा कि यहां कश्मीर में टा ।पोर्टर्स हैं उनकी भी बड़ी यनियन है They take active part in political activities.

क्या आपने उनसे बात की ? तो उन्होंने कहा कि मेरे पास उनके एईस नहीं है। तो मैं पृष्ठता हं कि क्या ग्राप गोलियों ग्रौर बन्द्रकों से कश्मीर का मामला हल कर रहे हैं ? पाछिटिकल पार्टीज इरिले-वेंट हो गयी हैं, आर्गेनाइजेशन का आपके पान ऐड़ैप तक नहीं हैं, उनका स्रता-है तीसरी बात. इस लिये फेल हो because the administration has not taken the local people into confidence. You have not taken the local political parties into confidence. You have not taken the local organisations into confidence. You are not taking the local administration into confidence. How the hell are you going to decide things? You are living in a fool's paradise. Let me tell you.

ऐडिमिनिस्ट्रेशन में कौन है ब्राज कश्मीर ? गवर्नर जगमोहन साहब दिल्ली है। उनके एडवाइजर वाले वेद मरवाह भी बाहर के रहने वाले हैं। ्मील करेशी भी अधिट साइडर तीक्षरे गृप्ता भी आउट साइडर You have five Director-Generals Police. All of them are outsiders. The core group consists only of out. siders. You have the Governor, his three Advisers and the five Directors-Generals of Police. The Governor is an outsider. Mr. Ved Marwah is an outsider. Mr. Jamil Qureshi is an outsider. The third Adviser, Mr. Gupta, is also an outsider. All the Director-Generals of Police are also outsiders. The Director-General Police, Mr. Saxena, is an outsider. The Director-General of Police (Law and Order), Mr. M. N. Sabharwal, is an outsider. The Director-General Police (C.I.D.), Mr. Amar Kapur, is an outsider. The Director-General of Police (B.S.F.), Mr. Ashok Patel, is an outsider. The Director-General of Police (C.R.P), Mr. D. D. Gupta, is an outsider. Do you have a single person from the Valley? How are you going to solve the problem? This is unheard of. If I tell these bunch to go to Lucknow and of people decide the fate of U.P., are they competent enough to do that? They are not. What about the local administration? You have not taken a single local officer into confidence. Still you have the courage to say that you are not getting the support of the local administration. If this is the state of affairs, you will get the support of the local officers. Why should you get? They are nowhere in the policy making they are nowhere in the decision making.

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Now, recently two Inspector-Generals have been promoted by superseding others. If you did not have the two Director-Generals you could have appointed or upgraded at least two local officers, whether they were

[Shri Jagesh Desai]

Hindus or Muslims, I wold not have minded. But what has happened; Mr. Sabharwal, Mr. Kapoor, who were both Inspector-Generals superseded Mr. O. N. Kaul and Mr. Rehman Nanda, one Kashmiri Pandit and the other Kashmiri Muslim, and they are appointed over the head of these two local people and still you want the cooperation of the local administration.

SHRI ASHISH SEN (West Bengal): You are inciting communalism by using this forum.

SHRI GHULAM NABI AZAD: Do not put things in my mouth. Please sit down. (Interruptions).

SHRI ASHISH SEN: While mentioning these things you are inciting communalism. (Interruptions).

VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please sit down. Kindly resume your seat. (Interruptions). Don't interrupt the speaker.

SHRI GHULAM NABI AZAD: Do not try to put the things in my mouth. We know what are you up to. (Interruptions).

VICE-CHAIRMAN THE(SHRI-MATI JAYANTHI NATARAJAN): Please, do not interrupt the speaker. Kindly sit down.

SHRI SUNIL BASU RAY (West Bengal): You should speak to the Chair. You cannot command the House.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please let him continue his speech. He did not say anything that was unparliamentary and if there is anything like that...

SHRI SUNIL BASU RAY: It is not a question of using unparliamentary words. When he talked about Hindus, that means he wants to incite communal feelings through this forum. (Interruptions)

VICE-CHAIRMAN (SHRI-THE MATI JAYANTHI NATRAJAN): request all the Members to address the Chair.

SHRI K. G. MAHESWARAPPA (Karnataka): You are always going outside Kashmir

SHRI GHULAM NABI AZAD: Well, I will send this bunch of administrators to your State and let me see what you do. I will request the Prime Minister to send the bunch of officers to your State and then let us see where you stand.

Now the houses of fwo local SPs, Abdul Majid Khan and Khalid, were raided in the last week. If you are raiding the houses of the senior IPS officers, if you do not have confidence in them, how can you take their This is a hard fact. Can confidence? somebody raid the house of a Police Superintendent and then seek cooperation from him?

Now, let me tell this for the sake of my BJP friends. I heard through the papers that it was said in the Lok Sabha, and also yesterday the Home Minister was saying, that 70 terrorists were released by the previous Government. Yes, I would like that an enquiry should be conducted under the chairmanship of a sitting Supreme Court Judge to find out on whose advice they were released and they should be taken to task. Again, my BJP friends will be surprised and will be up in arms. It was Mr. Kapur and Mr. Sabharwal, who were I.Gs. C.I.D., and Mr. Bhutani, who was the Adviser to the Chief Minister for security on whose written recommendations to the Chief Minister, they were released. And both of them were promoted from I.G. to D.G.P. Yet the Congress and the National Conference are being abused for releasing them! Do you know something about it, Mr. Home Minister?

श्री जगबीश प्रसाद माथुर (उत्तर प्रदेश) : यह क्या हो गया?

श्री गुलाम नवी ग्राजाद : क्या हो गया...

श्री सिकन्दर बख्त (मध्य प्रदेश) : ठोक हैं ग्राप फरमाइंबे '

श्री गुलाम नक्षी श्राजाद : श्रापने वतायां कि कांग्रेस ने 70 लोगों को छोड़ा, फाल्ख ्रब्दुल्ला ने छोड़ा। लेकिन में बताता हूं किछ,ड़ा किस का रेकमन्डेशन पर । जित्रकी रेकान्डेशन पर छोड़ा उसको गवर्नर ने श्राई०जं० से डी०जं० बना दिया श्रीर गालियां नेशनल कांग्रेंस सरकार को पड़ रही हैं, यह मैं कहना चाहता हूं।

कश्मोर का दूपरा प्वाइंट जो मैंने वताया या वह है कि वहां गड़बड़ा क्यों हैं। एक तो भ्रापने जो असेंबर्ला डिगल्व कर दो और दूतरा कारण उसका है वाक गर्नवमेंट एट दि सेंटर । केंद्राय सरकार के कमजोर होने की वजह ग्रसर हिन्दुशान के काने काने पर पड़ा है, उसका असर कश्मीर में पड़ा हैं, उसका श्वसर पाकिस्तान में पड़ा है। जब कांग्रेस की सरकार थी, जब राजीव गांधी प्रधान मंत्री थे, पाकिस्तान की हिम्मत नहीं थीं कि वह कश्मार में पांच ह⊓र लागों को बगैर हिथियारों के बार्डर क्राप्त कराके भेजे। भाग पाकिस्तान का मनोबल इतना बढ़ गया है कि वह समझता है कि बगैर हिशारों के भी वह हमसे मुकाबला कर सकता है ? क्या राजीव गांधी के शासन में, क्या कांग्रेस के शासन में यह हो सकता था? नहीं हो सकता था। कांग्रेस के शासन में बेनजीर भुट्टो ने ग्रीर वेनजीर से पहले िया ने यह कोशिश की कि हमारी तरफ से कोई दबाव न श्राये। वह इस कोशिंग में थे कि हमारी तरफ़ हाथ बढ़ायें क्योंकि वे हमारी उभरती हुई शक्ति को तोल चुके थे ग्रीर महसूस कर रहेथे। एक तरफ हिमालय था और दूसरी तरफ एक छोटा सा पाकिस्तान । लेकिन ग्राज पाकिस्तान का मनोबल ग्रगा बढ़ा है, पाकिस्तान की ताकत ग्रगर बढ़ी हैं तो वह ग्रापकी कमजोर सरकार को देखकर बढ़ा है। वे जानत हैं कि जिस सरकार की अपना टांग नहीं हैं, जो बैसाखियों के सहारे चलती हैं वह सरकार पाकिस्तान का क्या मुकाबला करेगी, वह हैरोरिजम का क्या मुकाबला करेगी। आज कश्मीर में यह हालात होने की यह भी एक सब से बड़ी वजह है कि आपने कमजोर ग्राँर लंगड़ी सरकार केन्द्र में दी है। तीयरा कारण है जनता दल ग्रीर वी.जे. पी. का ग्रलायंस । इश्मीर में 1947 में लेकर आज तक वी.जे.पी. हमेशा धारा 370 को खत्म करने के लिए कहती रहीं है। जब यह सरकार बनी, बी.जे. पी. इनकी पार्टनर बनी, कश्मीर की जनता में यह ग्रहसास हुआ कि अब बी.जे.पी. सांस नहीं लेने देगी, जिन्दा नहीं रहने देगी। अनता दल को अब बी.जे.बी. ने सहयोग दिया, जनता दल अब बी जे.पी. के शीश से देखने लगा, तो कश्मीर के लोगों में, जिनके बारे में 40 साल से दक्षा 370 की शंका खड़ी की गई थी' डनका मनोबल गिर गया, वे बहुत पीछ चले गये और यही रीजन है कश्मीर में भास मूबमेंट बनने का । आज प्रधान मंत्री जी डिफोम के बारे में कहते हैं कि पिछली सरकार ने डिफेंस कमजोर किया था। Let me tell you, Mr. Gandhi's period was the golden period for the defence of this country. ... (Interruptions) ..: Yes, I repeat it, I repeat it and repeat it. (. (Interruptions)... was the golden period...(Interruptions) ... राजीव मांधी के वक्त में डिफ़ोंस बजट 5 हजार करोड़ से दूसरे साल में हजार करोड़ हो गया, तीसरे साल 9 हजार करोड़ हो गया, चौथे साल 11 हजार करोड़ हो गया ग्रौर पांचवें साल 13,600 करोड़ हो गया।

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श्री जगवीश प्रसद्धि माभुरः कमीशन खरकः। श्री गुहास नबी श्राजादः: ग्राप निकालिए न। चुत्लु भर पानी में डूब कर मर जाना चाहिए। पांच महीने हो गये ग्रापको कमीणन खाने वालों का नाम ढूंढते हुए (व्यवधान)

डा० रत्नाफर पाण्डेय (उत्तर प्रदेश): इसी पर तो श्रापने इलेक्शन जीता है। यह सिक्का एक बार चलता है, इसको रोज चलाने की बात करोगे तो हाथ जल जाएगा । इसको आपने एक बार चला लिया है। इसी के बल पर ग्राप इस हाउस में बैठे हैं, वरना आप किसी काम के थोड़े ही थे। यह ग्रापके बस का काम नहीं है। राजीव गांधी ने 13,600 करोड डिफ़रेंस का बगद कर दिया जो 5 हजार करोड़ का था पांच साल पहले। मैं कहता हूं अगर फ़िर भी डिफ़ैंस बजट कम था कहां थे आज के प्रधान मंत्री, कहां था उस वक्त जनता दल, कहां था उक्ष वक्त बी.जे.पी. ग्राँर बाकी लोग जब डिफ़्रेंस मिनिस्ट्री की ग्रद्ध पर बहुल होती थी उस वक्त वःहां थे ?

श्री जगदीश प्रसार माथुर : ग्रापकी सरकार में थे ग्राज के प्रधान मंत्री।

श्री गुलाम नबी श्राजाह : मेरे भाई, उस वक्त श्राप कनवलेव कर रहे थे, बंगलौर में कनक्लेव हो रहाथा, कलकत्ता में हैदराबाद ष:नक्लेव हो रहा था, कनक्लेव हो रहा You were not bothered about the people of this country. उसी वनवलेव बीच गुजरात जब रा*ः*स्थान में सुखा जब ग्रासाम में पलड आया, पंजाब में फ्लड आया, यही राजीव गांधी थे जो श्रपनी पत्नी के समेत तपती हुई धूप में राजस्थान के सहरायों में, गुजरात की तपती ध्रुप में, वह लोगों के खाने-पीने श्रीर जानवरों के चारे का इन्तजाम कर रहे थे, फ्लड से ग्रस्त क्षेत्रों का दौरा कर रहे थे, ग्रामाम ग्रौर विहार का दौरा कर रहे थे, पंडाब के फ्लंड अफ़ेक्टेड एरियाज का दौरा कर रहे थे। मुझे आज शर्म श्राती है कि इन हिन्दुस्नान की सरकार को चलाने का जो लोग दावा करते थे

वहं किसी भी पलड अफ़ेक्टेड एरिया में नहीं गए। कांग्रेस के एम-पाज ने दो दफा एक एक महीने की तनख्वाहों दी पलड के लिए दीं.... (व्यवधान) ड्राउट अफ़ेक्टेड एरिया में नहीं गए। कांग्रेस के एम-पाज ने दो दफा एक एक महीने की तनख्वाहों दी पलड के लिए दीं.... (व्यवधान) ड्राउट अफ़ेक्टेड एरियाज के लिए दीं। लेकिन क्या किया आपने उस वक्त ? आपको हिन्दुस्तान की जनता की याद नहीं आ रही थी, उस वक्त आपको डिफ़ेंस बज्द याद नहीं आ रहा था में सोचता है कि विरोधी दल में रहकर जिनमें देश के लिए भावना नहीं जिनमें देश प्रेम न हो वे हिन्दुस्तान की सरकार चलाने के कांग्रिस नहीं हैं।

श्री **ईश** ६त्त याह्य (उत्तर प्रदेश): इमीलिये निकाल दिये गये हैं।

श्री गुलाम नबी श्राजा : डिफेंस की बात करने वालों, "ग्राप्त" किसके वनत में हुड़ा। पूरी दुनिया ने "ग्राप्त" के बारे में हिंदुस्तीन को बधाई दी । हमने अपने देण में पहला बना हुग्रा सबमैरीन समुन्दर में डाला यह कांग्रेस के कारण, राजीव गांधी की सरकार के कारण हुग्रा। डिफेंस माडनी इजेशन के बारे में राजीव गांधी की सरकार में जितना हुग्रा उतना 40 वर्षों म नहीं हुग्रा।

यह कांग्रेस की सरकार थी कि श्रीलंका की गवनंभेंट ने यह महसूस किया कि हिंदु-तान की फीज की सहायता लेनी चाहिए। यह हिंदुस्तान की सरकार थी कि मालवीय ने यह महसूस किया कि केवल कांग्रेस की सरकार गीर हिंदुस्तान की फीन मालवीय की सरकार गीर हिंदुस्तान की फीन मालवीय की मदद कर सकती है।

SHRI ASHIS SEN: Madam, I only want to know what we are discussing, Defence or Home Affairs.

श्री गुलाम नबी श्राजाह : मैं शाज यह बताना चाहना हूं कि जो डिफेंस के नाम पर गोर मचाने हैं वे अपनी नाकामी को छिपाने के लिए, श्रपनी कमजोरी को छिपाने के लिए लोगों को गुमराह कर रहे हैं लेकिन हम हिंहुस्तान की जनना को गुमराह नहीं होने देंगे।

जहां तक हिदुस्तान में ग्रातंकवाद का सवाल है, जहां तक हरिजन भाइयों ग्रीर यहिनों तथा अक्लियतों या माइनारिटीज पर एट्रोमिटीज का मंबंध है यह बहुत चिंता का विषय है। इसमें अभी अाप भागलपुर की बात करेंगे । इससे पहले मैं बताऊ ... (व्यवधान) येस, हमें धर्म है उसके लिए ग्रोर ग्रफनोस है। हम ग्रन्ति गलती को नहीं छिपाते हैं। अगर मैं यहां मेरट ग्रीर भागलपुर का जिक्र नहीं करूंगा तो बात गलन होगी । उसके लिए हम शर्मिन्दा हैं, हमें ग्रफनोस है। लेकिन वह किसकी वगह से हुआ । उसमें भी कुछ हमारे यहां भाई सदन में हैं जो तब भी ग्रांग लगाते थे बोर ब्राज भी ब्राग लगाते हैं... (व्यवधान)

जनता दल की तो किश्मत है कि वी.जे.पी. साथ रहकर भी ग्राप बड़े साफ और सुथरे हैं। एक शायर ने कहा है—-

"हम श्राह भी भरते हैं तो हो जाते हैं बदनाम, वो करल भी करते हैं तो चर्चानहाँ होता।"

स्नापका तो यह हाल है कि म्राज जनता दल दो दो बीवियां, एक तरफ मी पी म्राई. (एम) म्रीर दूसरी तरफ बी जे पी लेकर चल रहा है मीर फिर भी कह रहे हैं कि हम तो कुंवारे हैं। फिर भी वे कहते हैं कि हम ब्रम्मचारी हैं।

श्री दि**ग्विजय सिंह** (विहार) : नेणनल कसेंन्संस ।

श्री गुलाम नको श्राजाद: वाह, ऐसा
नेशनल कन्सेसंस श्रगर हो तो भंगवान ही
मालिक है। मेरे भाइया! जो पीछ हुश्रा,
सवाल है कि क्यों हो रहा है, क्यों श्राज
इस देश में माइनारिटीज श्रपने श्रापको
महफूज नहीं समझता है क्यों श्राज फिड्यूल्ड
कारटस श्रीर शिड्यूल्ड ट्राडक्स के भाई
श्रपने को महफूज नहीं समझते हैं।

क्योंकि हमारे लोगों ने सोसाइटी के साथ कंप्रोमाईन नहीं किया है। कुछ लोग ग्रान भी समझने हैं कि वह सरकार चलाने के लिए हो पैदा हुए हैं। जब तक हम सोसाइटी के साथ कंप्रोमाईज नहीं करेंगे,
जब तक इस देश के शेड्यूल्ड कास्ट्स एंड
औड्यूल्ड ट्राइब्स को इस देश के संचालन
में, इस देश को चलाने में उनको बराबर
की साझेदारी नहीं होगी, जब तक
उसको इम्प्लायमेंट की अपारच्यूनिटीज
नहीं होगी, यह असंतीष तो बराबर रहेगा,
अट्रोसिटीज बराबर चलती रहेगी।

मै आपके द्वारा इस सरकार से निवेदन करूंगा कि शणकी बड़ी जिम्मेदारी है, ग्राप सत्ता में केवल हमको गालियां देकर ग्राये हो, लेकिन अब ग्रमली दफा गालियां स्नंने वाला कोई नहीं है। अब आपको श्रपनी करनी पर वोट मिलगे। पीछे एक ऐसा फार्म्ला बनाचा, दोनों हिन्दू भाइयों को भी बेबक्फ बनाने का ग्रीर म्सलमान भाइयों को भी बेबक्फ बनाने का हिन्द भाइयों को हमारे बी जे. पी के भाई नीला श्रासमान दिखाते हैं श्रीर मुसल-मान भाइयों को हमारे जनता दल के भाई सात ग्रासमान दिखलाते हैं। अब इलेवशन चल रहा था, तो प्रधान मंत्री जी ने मथरा में कहा कि मैं इस स्टेज पर नहीं जाड़गा, यह बी.जे.पी. का झंडा है, वयों कि मूसल-मानों के वाट चाहिए थे, ग्रीर बीठ जें जें वाले कह रहे थे कि मैं इसलिए जाऊंगा कि यहा ब्रावेद्द सहिब का झंडा है। दोनों भाइयों को बेवकुफ बनाया श्रीर जब सरकार बनाने की बात ग्राई, तो दोनों एक हो गये।

इस देश की कितनी बदिकस्मती है कि इर देश की सरकार इस वक्त उन लोगों के हाथ में है जिनके सहयोगी देंक्यु-लिए में विश्वास नहीं करते हैं। तो कैसे इस देश में माइनारिटी खुण रहेगी, कैसे इस देश में शैडयूल्ड कास्ट्रसएंड शैड्यूल्ड ट्राइन्स खुश रहेगे? श्राप चाहते हैं कि शैडयूल्ड कास्ट्रस श्राज से सौ साल पहले की तरह, अपनी लड़िकयों और बहुवों का नगा नाच करें, और श्रापके लिए रक्स करें। अत्र यह मुमकिन नहीं है।

[श्री गुलाम नवी श्राजाद]

स्राप चाहते हैं कि स्रोज भी स्राप दगे स्रोर फिसादात करके वोट हासिल करें। ऐसा नहीं हो सकता है। इस देश का हिन्दू से भ्यूलर है। उसका श्रदाजा शायद मूझे बी. जे.पी. के भाइयो से भी ज्यादा होगा। मैं दो दफा 99 फीसदी हिन्दू कर्स्टाट्यूएंसी से चुन कर श्राया हूं शीर हमारे बा. जे.पी. भाइयों ने कोई कसर नहीं रखी स्रोर कहा कि यह तो पाकिस्तान का मार्गल है, जो भी कहा था, लेकिन इसके बावजूद भी वहां के हिंदुशों ने श्रापकी एक भी बात नहीं सुनो।

माज भी इस देश का हिन्दू सेक्यूलर है, श्राज भी इस देश का मुसलमान सेन्यू-लर है, लेकिन कुछ सियासी लीडर, कुछ रा नीतिक लीडर भ्रपनी राजनीति के लिए, ग्रुपनो कुर्सी के लिए उन्हें गुमराह कर देते हैं । उन्हें शर्म श्रानी चाहिए । जो हिंदूस्तान के सबसे बड़े दुश्मन हैं, वह ऐसे लोग हैं। ग्रीर हिंदुस्तान का सबसे वड़ा द्रण्मन है पाकिस्तान--1947 से लेकर ब्राज तक पाकिस्तान ने यहां के मूसलमानों को गुमराह करते की कोशिश की, उनको सक्त बाग दिखाने की कोशिश की और हमारी मजोरिटी कम्युनिटी के बीच में यहां के मुसलमानों के प्रति णक श्रीर श्रुवाह पैदा किया और कई-कई जगहों पर उन्हें हर मुमलमान में पाकिस्तानी नजर पाकिस्तानो नजर ग्राने लगातो पुरी जिम्मेदारी पाकिस्तान पर है।

मैं श्रीज इस सदन के द्वारों कहनां चाहता हूं कि पाकिस्तान ग्रंपनी सीमा उस है इ फुट पाकिस्तान की रक्षा करे, करांची को देख ले। हिंदुस्तान के मुसलमानों को अपने रहमो-करम पर रहने दे। वह इस काबिल है कि वह अपना हक मांग सकते हैं, वह इस काबिल है कि अपने हक्क को प्रोटेंक्ट कर सकते हैं। आखिर इस बाहर के नहीं हैं। हमारे भाई यहां के हैं, चाहे वह हिन्दू या सिख हों, उनसे हम बात करके अपनी बात मनवा सकते हैं। हम पाकिस्तान के रहमो-करम पर जिंदा नहीं रहना चाहते हैं।

लेकिन इसके साथ ही मैं बी॰जे॰पी॰ भाइयों को भी कहना चाहता हूं कि अप भी हिन्दुस्तान के दोस्त नहीं हो, श्राप भी पाकिस्तानियों से कम दूश्मन नहीं हो, ग्राप भी वोट हासिल करने के लिए ऐसे-ऐसे स्लोगन्ज लगाते हो, ऐसे-ऐसे नारे लगाते हो, ऐसे-ऐसे भाषण करते हो कि हिन्दुस्तान को तोड़ने की कसर श्रापने भी 40 वर्षों में कोई कम नहीं रखी है। हम बी.जे.पी. के खिलाफ़ नहीं हैं। वह सत्ता में आए, लोकतंत्र में हरेक इंसान को, हरेक व्यक्ति को सत्ता में स्राने का हक है, लेकिन नीतियों के द्वारा श्राएं, पालिसीज के द्वारा आयें। हिन्दुस्तान के हिन्दुओं और मुसलमानों की लाशों पर चढ़ कर इस सदन में श्रायेंगे ती यह नामुमकिन है।

(उप सभापति पीठासीन हुई)

जो लोग हिन्दुस्तान के हिन्दुम्रों मौर मुसलमानों की, यहां के हरिजन श्रीर गिरिजन की लाशों पर चढ़ वःर हिन्दुस्तान की राजनीति करना चाहते हैं, ऋब वह दिन त्राया है कि यह सब नहीं चलेगा। श्रव लोग जान गए हैं, अब लोग समझ गए हैं कि अप उन्हें बेवक्फ़ बना रहे हैं किस कल्पना के हिन्द्रस्तान की कल्पना भाष करते हैं ? इस देश की भारतीय जनता पार्टी एक ग्रधे हिन्दुस्तान की बल्पना कर रही है, लेकिन हम दो ग्रांखों वाले हिन्दुस्तान की दःल्पना करते हैं। हमें ग्रंधा हिन्दुस्तान नहीं चाहिए। हमें वह हिन्दुस्तान चाहिए जिसकी एक आंख हिन्दू हो और दूसरी क्रांख मुसलमान हो । लेकिन इस देश की भारतीय जनता पार्टी दो ग्रखों वाला हिन्दुस्तान नहीं चाहती है, वह ग्रंधा हिन्दुस्तान चाहती है। मै बताना चाहता हूं वि ग्रंधा हिन्द्स्तान नहीं चलेगा, दो ग्रांखों वाला चलेगा। जो हिन्दुस्तान के लोगों को बांटना चाहते हैं वह हिन्दुस्तान के सब से बड़े दुश्मन हैं। हमको चाहिए हिन्दुस्तान महातमा गांधी का हिन्दुस्तान, हमको चाहिए पंडित जवाहर लाल नेहरू का हिन्दुस्तान हमको चाहिए इंदिरा गांधी का हिन्दुस्तान, जिसने भ्रपने जीवन का बलिदान हिन्दुस्तान के लोगों की एकता और अखंडता के लिए दिया। वह महात्मा गांधी जिन्होंने

जीवत का बलिदान दिया हिन्दु-मुसलमान एकता के लिए, अगर आज वह जिन्दा होता तो उन्हें अफ़सोस होता कि क्या मैंने इस हिन्दुस्तान के लिए संघर्ष किया था जो श्राज ब्राह्मण, राजपूत, यादव फलां-फ़लां में बंटा हुआ है क्या इस हिन्द्स्तान के लिए मैंने लड़ाई लड़ी। (व्यवधान) राजीव गाधी का तो हिन्द्रस्तान है, यह उनकी तो when I talk of Indira Gandhi and Pandit Yawaharlal Nehru, he is part of that. But unfortunately none of your leaders have that privilege. They have come from another category. ... (Interruptions) ... They have come from the category against whom we have been fighting all along and this also most unfortunate. तो अभि में इस सदन के द्वारा अपील करता हं कि अगर हमने हिन्दुस्तान की एकता और अबंडता को कायम रखना है, हिन्दस्तान की स्वतंत्रता को कायम रखना है. हमें यह जाति-पाति ग्रीर धर्म की बातें छोड कर कंप्रोमाइज करना होगा सोसायटी से ग्रीर जब तक कम्प्रो-भाइज नहीं करेंगे तो हिन्दुस्तान एक नहीं रहेगा भीर जब तक यह सरकार भारतीय जनता पार्टी के इशारों से चलेगी श्रौर उनके रिमोट कंट्रोल से चलेगी तब तक इस देश में एकता और अखंडता नहीं रह सकती है। स्राज मैं एक चीज भूल गया काश्मीर पर कहते हुए कि जिस वक्त श्री खेरा को ग्रीर वाइस चांसलर को बंद कर दिया गया था, यह शायद ग्रापको जानकारी हो, न हो, जार्ज फ़र्नाडीज, जो काश्मीर अफ़पर्ज के मंत्री थे, मुझे रालूम नहीं कि उन्होने होम मिनिस्टर से बात करी या नहीं, मुझे मालूम नहीं उन्होंने प्रधान मंत्री से बात की या नहीं, लेकिन मैं एक जिम्मेटार श्रादमी की हैसियत से इस सदन में कहता हूं, कि जार्ज फ़र्नाडीज ने बी.जे.पी. के प्रेसिडेंट एल.के. ग्राडवाणी से कलकत्ता में बात की कि, बताइए इस के बारे में हम नेगोशिएशन करना I want a categorical statement on this and I am saying this with full authority at my command that he telephonen him at Calcutta and the BJP President told him, 'be tough, don't

compromise'. Should I not hold Mr. L. K. Advani the culprit for murder of Mr. Khera and the Vice-Chancellor? (Interruptions).

SOME HON'BLE MEMBERS: How are you saying that?

SHRI GHULAM NABI AZAD. I am saying this with authority. Let him contradict it. Let both of them contradict it. (Interruptions).

SHRI V. GOPALSAMY: How can you speak like that?

SHRI GHULAM NABI AZAD: I am saying, let Mr. L. K. Advani and Mr. George Fernandes contradict it....

(व्यवधान) पत्थर तो मञ्जनं को पड़ रहे हैं श्रीर दर्द लैला को हो रहा है। स्राप को क्या है?

SHRI V. GOPALSAMY: Ghulam Nabi Azad, Mr. Advani is in the other House. What are you talking? (Interruption).

SHRI GHULAM NABI This is not a question of talking, my dear friend. I am just saying whether this Government is being run by Mr. V. P. Singh or Mr. L. K. Advani? How did the Union Minister telephone the BJP President at Calcutta and ask what steps he should take in negotiating with the terrorists and whether he should negotiate with them as far as the question of release of Mr. Khera and the Vice-Chancellor is concerned Mr. Advani told him, tough and don't negotiate". This is what I want to tell you (Interruptions).. This is none of your business. You tell both of them to contradict it. (Interruptions).

SHRI DIGVIJAY SINGH: How did you listen to this talk? You must tell us. (Interruption). It is duty to prove it because you are say-

SHRI P. SHIV SHANKER (Gujarat): You must admire his resourcefulness to get this information.

SHE GHULAM NABI AZAD: If you are so incapable that you do not know this how can we help it? (Interruptions). तो ग्रंत में, में यहीं निवेदन कंडमीं विशेष कि से जनता दल की सरकार में कि, ग्रंगर वह देश की एसता, अखण्डता चाहते हैं तो ग्रंपने एलाइग को भी कुछ सीमा में रखें तभी जाकर इस देश की एकता, अखंडता रह समती है। इन्हीं शब्दों के साथ में डिन्टा चेयरमैन श्रापका श्राभार व्यक्त करता है।

DR. NARREDDY THULASI REDDY (Andhra Pradsh): Madam, I am going to speak in Telugu.

*Madanı Deputy Chairperson, we are discussing the most important blem; peace and security of the people of our country constituting 1/8th of the world's population In our Democratic country no other Home problems Ministry faced all these which the present Home Ministry is facing. Excepting 3 years, almost 40 years after Independence Congress has been raling our country as if it was its mor opoly. They are the cause of all there problems. Adding to problems our neighbour Pakistan busy with anti-India propaganda only to divert the attention of their people from the political instability in that country and failures of the Pakistani political leaders and also to counteract the criticism of the Chief Minister of Punjub i.e. Sindh-Pakistan, Nawaz Sharif against Benazir Government. Pakistal is not only organising training camos for Kashmir Militants but also supporting them with financial assistance and arms and amunitions. Thus the interference of Pakistan in our internal affairs has further worsened the Kashmir problem. So today India is like a ball of fire. We cannot say when it will explode.

Madaıı, Kashmir problem has not arisen over-night. For six or seven

years Kashmir has become an abode of secessionists and extremists.

On August 15, 1983 the secessionists hoisted Pakistani National Flag Srinagar. In the cricket match played in Srinagar in October, 1983 between India and West Indies, Indian players were booed and jeered by these secessionists. On an auspicious day like the Independence Day the people of Kashmir in protest remained in black out. On the first anniversay of Gen. Zia-ul-Haque the whole of Kashmir observed bandh. As per the orders of the secessionists even the Ministers of the State had to switch off their lights and remain in the dark. This is a problem inherited by the National Front Government from the Congress regime. Who is responsible for this state of affairs?

The Indian army which was welcomed and greeted in 1947 for driving away the Pak forces is now treated with hostility. I request the Government to look into this situation. As there are many reasons for Karna's death, so are many reasons for Kash mir problem.

Kashmir people developed a hoslile attitude towards Indians. The way Indian Government is tackling problem of Kashmir is faulty. The National leaders failed to fulfil the of Kashmir aspirations hopes and people. The Kashmir Valley is paradise on earth but the common man's life there is a hell. Crores of rupees were allocated for the development of the Kashmir Valley but practi-·cally there was hardly any development. Politically influential people and immoral people were benefited. Unemployment increased. Dissatisfaction crept in. They were not satisfied with the ruling party but had no other alternate political power on which they could depend. So there was a vacuum. This was a boon to secessionists and Pakistani agents. Tey exploited the -situation. The Zamayat Islam brain washed the vounger generations

^{*}English translation of the original speech in Telugu.

make them believe that Kashmir is a separate nation and should therefore be separated from India. As long as Sheikh Abdullah was alive secessionists could not play their games. But today the problem of Kashmir has raised its ugly head only because son after his Abdullah's father's death showed much more interest on foreign tours and opportunistic politics than on the law and order problem and welfare of the there are social. country. Hence historical political, economic and reasons behind the Kashmir problem.

(Speech not concluded)

5,00 P,M.

THE DEPUTY CHAIRMAN: At 5 o' clock, the Minister of External Affairs is to make a statement. If you finish your speech within five minutes, I will allow; otherwise you can speak tomorrow.

DR. NARREDDY THULASI REDDY: I will speak tomorrow, Madam.

THE DEPUTY CHAIRMAN: The Minister of External Affairs to make a statement.

STATEMENT BY MINISTER

Talks between Foreign Ministers of India and Pakistan at New York

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL); Madam, Honourable Members aware that I visited New York from the 22nd to the 26th April, 1990 to participate in the Special Session of the UN General Assembly devoted to International Economic Cooperation and in the Non-aligned Foreign Ministers' meeting connected with Special Session. I had extensive discussions with my counterparts from a large number of countries during my stay in New York.

The background to the meeting with Pakistan Foreign Minister was the tensions and aberrations created Inde-Pak relations due to Pakistan's involvement generating extremism and Jammu and Kashmir. violence in Despite Pakistan's obdurate attitude on this issue, the Government of India had kept lines of communication open with authorities in Pakistan to avoid confrontation and to resuscitate the process of normalisation and stability in Indo-Pak relations.

In conformity with India's commitment to conduct relations with Pakistan in the spirit of bilateralism inherent in the Simla Agreement, I took advantage of my visit to New York to have a detailed exchange of views with the Foreign Minister of Pakistan Sahabzada Yakub Khan on the 25th April, 1990.

During the course of this meeting I reiterated that Pakistan's continued intervention in Jammu and Kashmir and its support and encouragement to terrorism there was not conducive to maintenance of peace in our region and that such an approach would be detrimental to Indo-Pak relations. I stressed that adventurist brinkmanship on the part of Pakistan in relation to Jammu and Kashmir might generate unpredictable events which might become uncontrollable.

I told him that since our last meeting, in January of this instead of listening to my advice for Pakistan had stepped up restraint. interventionist actions in the Punjab and Klashmir through training and supply of arms to subversives incitement to violence. Belligerent and inflammatory rhetoric exhorting people to resort to arms was being indulged in at very responsible political levels. Calls for a Thou-War' and for 'Jehad' gand Years were being issued from the quarters. Special Kashmir Funds for supporting insurgency had been Government-sponsored created. media campaign had increased mani-